



HIGH COURT OF TRIPURA AGARTALA

F.6(2)-HC/96/VOL-IV/2018/8462-67

Dated, Agartala, the 16th May, 2018

NOTICE INVITING TENDER

Sealed Tenders/Quotations are invited from the authorized Distributors/Dealers/Suppliers of reputed brands for supply of 9 (nine) Nos. of **Biometric Time Attendance System** in 5(five) Judicial District Headquarters of the State as per the distribution list at **Annexure-A** strictly maintaining the terms & conditions mentioned herein below:

1. Rate should be inclusive of all Taxes including GST etc. applicable in Tripura for Biometric Device including application software and other accessories, if necessary, for complete installation of the devices in various Court Complexes within the state of Tripura;
2. Warranty period should be clearly specified (not less than 3 years including battery) and preference will be given to the bidder who will offer the warranty covering maximum period.
3. The sealed Tender/Quotation should be submitted mentioning the name of the tender as "**Tender/ Quotation for Biometric Time Attendance System**" on the envelope;
4. Quotation should reach to the office of the undersigned by 4:30 p.m. on or before **Friday, the 8th June 2018**;
5. The said Tender/Quotation shall be opened in the Chamber of the Registrar(Admin, P&M) **on 11th June, 2018 at 15:00 hrs.** in presence of the quotationers who may desire to remain present;
6. The date of opening of the quotations may, however, be changed, if required, at the discretion of the Authority, with intimation to the bidders/quotationers;
7. The High Court of Tripura reserves the right to accept or reject any quotation including the lowest one without assigning any reason therefor;
8. Quotationer in whose favour the work order/supply order will be issued will have to complete the supply of the hardware & software with complete installation of the articles in 5(five) District Court Complex of their own expense within 21(twenty-one) days from the date of issuance of the work/supply order and in case of failure to supply the articles within the specified period, the work/supply order will be deemed as cancelled and a



new work/supply order may be re-issued to another firm as per decision of the Authority after cancelling the previous one;

9. *Along with the quotation, the Quotationer shall annex a copy of the letter of the company showing that he is the authorized Distributor/Dealer/Supplier of that company.*
10. *Along with the quotation the Quotationer shall provide detailed information of technical staff to be employed by him for repair/maintenance of **Biometric Time Attendance System** to ensure that he has capability to repair the said System at 5(five) District Court Complexes within the State of Tripura unless major repairing is required.*
11. *No charge for supply, installation & maintenance of the article (within warranty period) from your end to various Court Complexes within the State of Tripura will be borne by this Registry;*

12. **Technical Specification of Biometric Attendance System**

- *500 Enrolment capacities minimum per machine.*
- *At least 1,00,000 transaction storage capacity per machine.*
- *Optical Sensor (Scratch-proof) for Finger Print or Retina Detection.*
- *Data transfer: USB, TCP/IP.*
- *Inbuilt both the Sign-In and Sign-Out attendance technology.*
- *Operating Temperature: 0^o C to 45^o C.*
- *Language –English.*
- *It also should have inbuilt battery backup system at least for two (2) hours.*
- *The software must be inbuilt with the Biometric Attendance System.*
- *The inbuilt Software of the Biometric device should support to print the attendance sheet as day-wise, month-wise, Year-wise or any particular period for an employee.*
- *All the machines in a particular court complex must be interconnected (by LAN or any other means) to each other with real-time facility.*

13. **Annual Maintenance Contract**

- *Along with the Tender bid, the Tenderer must quote charge for comprehensive Annual Maintenance Contract (AMC) applicable after the expiry of the period of warranty.*
- *Any Tender without quote for the AMC shall not be considered.*
- *The AMC shall include cost of transportation & halts of the servicing staff of the SUPPLIER and cost of any components that might require to be replaced in course of clearing faults.*



- High Court of Tripura reserves the right for third party maintenance after expiry of the warranty period.
- The manufacturer/supplier should give undertaking that all component/spares would be made available and comprehensive support would be provided on the whole biometric time attendance System, for a minimum period of 5(five) years.
- Comprehensive support will be as specified under Support and post Installation warranty.

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I/C REGISTRAR(ADMN., P&M)

COPY TO:

1. The System Analyst, High Court of Tripura, Agartala with a request to upload the Notice Inviting Tender in the website of the High Court of Tripura, Agartala;
2. Superintendent, Store Section, High Court of Tripura, Agartala;
3. Superintendent, Accounts Section, High Court of Tripura, Agartala
4. NOTICE BOARD, High Court of Tripura, Agartala; &
5. ORDER FILE.


16.5.18
I/C REGISTRAR(ADMN., P&M)



ANNEXURE-A

**HIGH COURT OF TRIPURA
AGARTALA**

DISTRIBUTION LIST OF THE BIOMETRIC ATTENDENCE MACHINES

Sl.	Name of the station	Number of machines to be installed
1	District & Sessions Judge Court Complex, Agartala	2 (Two)
2	District & Sessions Judge Court Complex, Udaipur	2 (Two)
3	District & Sessions Judge Court Complex, Belonia	2 (Two)
4	District & Sessions Judge Court Complex, Kailashahar	2 (Two)
5	District & Sessions Judge Court Complex, Dharmanagar	1(one)